

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3550  
ANSWERED ON 17/12/2024**

**PMGSY IN JHARKHAND**

**3550. SHRI CHANDRA PRAKASH CHOUDHARY:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of roads sanctioned for Jharkhand under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last ten years, district-wise, name-wise;**
- (b) the details of the funds earmarked for the construction of the said roads;**
- (c) whether the Government is aware of the villages of Jharkhand which have not yet been connected under the said scheme and if so, the details thereof, district wise; and**
- (d) the number of roads and bridges under Giridih Lok Sabha Constituency in Jharkhand pending with the Department for approval along with the steps taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) & (b): During the last ten financial years and the current financial year (as on 12.12.2024), 3,488 roads of length 15,150 km and 584 bridges have been sanctioned under various verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the state of Jharkhand. The road-wise details of works sanctioned including the sanction cost to the state of Jharkhand during the last ten years, district-wise under various interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) can be accessed at [omms.nic.in](http://omms.nic.in)->Proposals->Statewise List of Roads.**

**(c): PMGSY-I was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan**

**States and Himalayan Union Territories as per 2001 Census) in the core network for uplifting the socio- economic condition of the rural population. In the critical Left-Wing Extremism affected Blocks (as identified by MHA), additional relaxation has been given to connect habitations with population 100 persons and above as per 2001 census. In the state of Jharkhand, since inception of the scheme till 12.12.2024, in 250+ population category, 9,537 habitations have been sanctioned and in 100-249 population category in LWE areas, 1,397 habitations have been sanctioned. All the said habitations have been provided connectivity under PMGSY-I. district-wise details of habitations sanctioned and connected in the state of Jharkhand under PMGSY-I can be accessed at [omms.nic.in](http://omms.nic.in)->Progress Monitoring->Habitation Coverage Report.**

**PMGSY-IV has been launched in 2024 for construction of 62,500 km of all-weather roads (single lane) to provide connectivity to about 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill states/UTs, special category areas (Tribal Schedule V, Aspirational Districts/ Blocks, Desert areas) and 100+ in LWE affected districts, as per Census 2011. The survey work is presently undergoing to identify the eligible unconnected habitation as per population norms.**

**(d): No. No such proposals are pending for approval under PMGSY in respect of Giridih Parliamentary Constituency in the state of Jharkhand.**

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